## **BIHAR STATE LEGAL SERVICES AUTHORITY**



## REVISED MINIMUM ACTION PLAN FOR CONDUCTING LEGAL AWARENESS PROGRAMME FOR THE PERIOD JANUARY, 2023 TO DECEMBER, 2023

**BIHAR STATE LEGAL SERVICES AUTHORITY** 



## **Bihar State Legal Services Authority**

Minimum Action Plan for conducting Legal Awareness Programme through District Legal Services Authority of the State of Bihar for the period January, 2023 to December, 2023 (In addition to other activities /programme /campaign as per directions of NALSA/BSLSA, time to time)

January-2023				
Date	Days	Topic of Awareness Programme		
08.01.2023	Sunday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015		
15.01.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015		
22.01.2023	Sunday	Legal Awareness Programme on NALSA( Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015		
29.01.2023	Sunday	Legal Awareness Programme on the topic of Juvenile Justice Act-2015 and POCSO Act		
	February-2023			
Date	Days	Topic of Awareness Programme		
05.02.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015		
12.02.2023	Sunday	Legal Awareness Programme on NALSA( Effective Implementation of Poverty Alleviation ) Scheme-2015		
19.02.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015		
26.02.2023	Sunday	Legal Awareness Programme on the topic of PC and PNDT Act and Dowry Act and women relates Laws		
	1	March-2023		
Date	Days	Topic of Awareness Programme		
05.03.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016		
11.03.2023	2 <sup>nd</sup> Saturday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016 and Bihar Victim Compensation Scheme-2014		
12.03.2023	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation ) Scheme-2015		
19.03.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010		
26.03.2023	Sunday	Legal Awareness Programme on the topic of Commercial Dispute in Commercial Court (Pre Institution Mediation & Settlement)		

April-2023			
Date	Days	Topic of Awareness Programme	
02.04.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016	
08.04.2023	2 <sup>nd</sup> Saturday	Legal Awareness Programme on NALSA (Protection and Enforcement of Tribal Rights) Scheme-2015	
09.04.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Worker in the Unorganized Sector) Scheme-2015	
16.04.2023	Sunday	Legal Awareness Programme on NALSA( Legal Services to the victims of Drug abuse and Eradication of Drug Menace) Scheme-2015	
30.04.2023	Sunday	Legal Awareness Programme on the topic of Rights to Information Act and on the topic of Citizens Fundamental Duties	
		May-2023	
Date	Days	Topic of Awareness Programme	
07.05.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015	
14.05.2023	Sunday	Legal Awareness Programme on NALSA( Effective Implementation of Poverty Alleviation ) Scheme-2015	
21.05.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the Mentally ill and Mentally Disabled Persons) Scheme-2015	
28.05.2023	Sunday	Legal Awareness Programme on the topic of Law and Procedure of Adoption	
	T	June-2023	
Date	Days	Topic of Awareness Programme	
04.06.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to Disaster Victims through Legal Services Authority) Scheme-2010	
10.06.2023	2 <sup>nd</sup> Saturday	Legal Awareness Programme on NALSA (Legal services to Victims of Acid Attacks) Scheme-2016	
11.06.2023	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking and Commercial Sexual Exploitation ) Scheme-2015	
18.06.2023	Sunday	Bihar Victim Compensation Scheme-2014	
25.06.2022	Sunday	Legal Awareness Programme on the topic of Lok Adalat and ADR System	

		July-2023
Date	Days	Topic of Awareness Programme
02.07.2023	Sunday	Legal Awareness Programme on NALSA( Legal Services to the
		victims of Drug abuse and Eradication of Drug Menace)
		Scheme-2015
08.07.2023	2 <sup>nd</sup>	Legal Awareness Programme on NALSA (Legal Services to the
	Saturday	Worker in the Unorganized Sector) Scheme-2015
09.07.2023	Sunday	Legal Awareness Programme on NALSA (Protection and
		Enforcement of Tribal Rights) Scheme-2015
16.07.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal Services to Children and their Protection) Scheme-2015
23.07.2023	Sunday	Legal Awareness Programme on the topic of Juvenile Justice
		Act-2015 and on the topic of PC and PNDT Act
30.07.2023	Sunday	Legal Awareness Programme on the topic of Plea Bargaining
		(in Jail) and Sexual Harassment of Women at
		workplace(Prevention, Prohibition and Redressal) Act,2013
		August-2023
Date	Days	Topic of Awareness Programme
06.08.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to Senior Citizens) Scheme-2016
12.08.2023	2 <sup>nd</sup>	Legal Awareness Programme on the topic of Commercial
	Saturday	Dispute in Commercial Court (Pre Institution Mediation &
		Settlement)
13.08.2023	Sunday	Legal Awareness Programme on NALSA (Victims of Trafficking
		and Commercial Sexual Exploitation ) Scheme-2015
20.08.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the
		Mentally ill and Mentally Disabled Persons) Scheme-2015
27.08.2023	Sunday	Legal Awareness Programme on NALSA( Effective
		Implementation of Poverty Alleviation ) Scheme-2015 and
		Sexual Harassment of Women at workplace(Prevention,
		Prohibition and Redressal) Act,2013
D-1-	<b>D</b>	September-2023
Date	Days	Topic of Awareness Programme
03.09.2023	Sunday	Bihar Victim Compensation Scheme-2014
10.09.2023	Sunday	Legal Awareness Programme on NALSA (Legal services to
47.00.000		Victims of Acid Attacks) Scheme-2016
17.09.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to
		Disaster Victims through Legal Services Authority) Scheme- 2010
24.09.2023	Sunday	Legal Awareness Programme on the topic of Rights to
		Information Act and on the topic of Citizens Fundamental
		Duties and Sexual Harassment of Women at workplace
		(Prevention, Prohibition and Redressal) Act,2013

		October-2023
October-2023		
Date	Days	Topic of Awareness Programme
01.10.2023	Sunday	Legal Awareness Programme on NALSA (Child Friendly Legal
		Services to Children and their Protection) Scheme-2015
08.10.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to
		the Worker in the Unorganized Sector) Scheme-2015
14.10.2023	2 <sup>nd</sup>	Legal Awareness Programme on NALSA (Victims of
	Saturday	Trafficking and Commercial Sexual Exploitation ) Scheme-
		2015
29.10.2023	Sunday	Legal Awareness Programme on NALSA( Legal Services to the
		victims of Drug abuse and Eradication of Drug Menace)
		Scheme-2015 and Sexual Harassment of Women at
		workplace(Prevention, Prohibition and Redressal) Act,2013
November-2023		
Date	Days	Topic of Awareness Programme
05.11.2023	Sunday	Legal Awareness Programme on NALSA ( Legal services to
		Senior Citizens) Scheme-2016
11.11.2023	2 <sup>nd</sup>	Legal Awareness Programme on NALSA (Legal services to
	Saturday	Victims of Acid Attacks) Scheme-2016
26.11.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to the
		Mentally ill and Mentally Disabled Persons) Scheme-2015
		and Sexual Harassment of Women at workplace(Prevention,
Prohibition and Redressal) Act,2013		Prohibition and Redressal) Act,2013
		December-2023
Date	Days	Topic of Awareness Programme
03.12.2023	Sunday	Legal Awareness Programme on NALSA (Protection and
		Enforcement of Tribal Rights) Scheme-2015
10.12.2023	Sunday	Legal Awareness Programme on NALSA( Effective
		Implementation of Poverty Alleviation ) Scheme-2015
17.12.2023	Sunday	Legal Awareness Programme on NALSA (Legal Services to
		Disaster Victims through Legal Services Authority) Scheme-
		2010
24.12.2023	Sunday	Bihar Victim Compensation Scheme-2014 and Sexual
		Harassment of Women at workplace(Prevention,
		Prohibition and Redressal) Act,2013

## **Details of Legal Awareness Programme on special Dates**

Chairman of the DLSAs, may direct organization of Legal Awareness Programmes in any manner, as he deems fit, on any of the area concerning Legal Services Authority.

S.N	Date	Day	Remarks
1	26.01.2022	National	Celebration of National "Republic Day"
		"Republic Day"	·
2	08.03.2022	International	All DLSAs to organize a felicitation ceremony for
		Women's Day	women's doing exceptional work in various fields e.g.:-
			Sports, Education, Law and Medicine etc.
3	01.05.2023	International	All DLSAs to organize legal awareness programme on
		Labour Day	the occasion of International Labour Day regarding
			Rights and benefits provided to them under various
			welfare schemes.
4	31.05.2023	Anti-tobacco	All DLSAs to organize an Oath taking Ceremony with all
		Day	Judicial Offices, Staffs and Stakeholders including
			Civilian will take oath to quite Tobacco, alcohol or any
			kind of Drugs.
5	05.06.2023	World	All DLSAs to make suitable arrangement with the help
		Environment	of Forest Department for the plantation of tree and
	24.00.2022	Day	flowers in this occasion.
6	21.06.2023	International	All DLSAs to organize yoga programme on the occasion
	26.06.2022	Yoga Day	of Yoga Day.
7	26.06.2023	International	All DLSAs to organize an Oath taking Ceremony with all
		Day against	Judicial Offices, Staffs and Stakeholders including
		Drug Abuse	Civilian participant will take oath to quite Tobacco,
		& Illicit	alcohol or any kind of Drugs.
8	15.08.2023	Trafficking Independence	Colobration of "Indonondones Day"
0	13.00.2023	Day	Celebration of "Independence Day"
9	27.09.2023	World Tourism	All DLSAs to organize legal awareness programme on
	27.03.2023	Day	the occasion of World Tourism Day in historical places
		Day	and places of Worship of all religions in Bihar and
			putting the hoardings, boards or flex boards relating to
			programme.
10	01.10.2023	Senior Citizen's	All DLSAs to organized legal awareness programme on
		Day	the occasion of Senior Citizen's Day regarding Rights
		,	and benefits provided to them under various welfare
			schemes.
11	10.10.2023	World Mental	All DLSAs to organize Legal Awareness programme
		Health Day	related to NALSA (Legal Services to the Mentally ill and
			Mentally Disabled Persons) Scheme-2015. A health
			check up camp for Mentally ill persons may be
			organized in jail with the help of jail authorities and
			CMO.

12	11.10.2023	Girl Child Day	All DLSAs to organize a felicitation ceremony for Girls doing exceptional work in various fields e.g.:-Sports,
			Education, Law and Medicine etc.
13	09.11.2023	Legal Services Day	All DLSAs to organize Awareness Programme on the Legal Services Day wherein they can conduct (1)Door to Door Campaign (2) Street Plays (3) Cultural Programme and (4) Rallies etc. Banners, Posters and any other information dissemination, can be adopted to spread legal awareness amongst the masses. The DLSAs are requested to organize a function to award the best PLV or Panel Lawyer.
14	12.11.2023 to 19.11.2022	Ek Diya Vidhik Seva ke Naam	All Officers, Staffs and Stakeholders of DLSAs will light "Ek Diya Vidhik Seva ke Naam" On the Festival of Deepawali and Chhath Puja.
15	26.11.2023	Constitution Day	All DLSAs to organize seminars on Rights to Education, Understanding our Constitution, Fundamental Rights and Duties etc.
16	10.12.2023	Human Rights Day	All DLSAs to organize a felicitation Ceremony for women doing exceptional work in various fields e.g.:- Sports, Education, Law and Medicine etc.